

Annexure - 8

Name of the corporate debtor: Hanuman Tea Co Ltd
 Date of commencement of CIRP: 29th April, 2025 (order received by IRP on 17/05/2025)
 Updated List of creditors as on: 25th March, 2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted			Amount of contingency at claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed			Amt covered by security Interest	Amt covered by guarantee	Whether related party?					
1.	Pawan Trading Company (Proprietor: Rajesh Kr. Agarwal) 4A, Pollock Street, 107 Swaika Center, 1 st Floor, Kolkata - 700001	19ACMPA4 061H1ZP	31/05/25	15,33,836	15,33,836	Operational Creditor other than workmen, employees and government dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL	The Claim have arisen due to non payment of dues against supply of several tea garden materials to Corporate Debtor
2.	Central Depository Services (India) Limited Unit No. A-2501, Marathon Futurex, Mafatal Mills Compound, Lower Parel (E), Mumbai - 400013	167120MH 1997PLC11 2443	01/12/25	4,27,788	NIL	Operational Creditor other than workmen, employees and government dues	NIL	NIL	NIL	NIL	NIL	4,27,788	NIL	The claim rejected due to failure on the part of CDSL to furnish the requisite details and supporting documents.
				19,61,624	15,33,836		NIL	NIL	NIL	NIL	NIL	4,27,788	NIL	

